

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS**

CIRCULAR

In continuation of Circular No. 29540-29584/Judl./DWK/2016 dated 22.12.2016, wherein all the Judicial Officers posted at Dwarka Courts complex were directed to submit the detailed report of stage wise and category wise pendency of cases in their respective courts, the reports sent are not correct as the category/stage wise of the cases has not been mentioned therein.

It is impressed upon all the Judicial Officers to send correct detailed report of cases pending in their respective courts, mentioning category wise and stage wise on 26.12.2016 by 2.00 p.m. positively for onward transmission to Hon'ble High Court of Delhi.

Brijesh Sethi
23/12/2016

(Brijesh Sethi)

District & Sessions Judge (S-W)

No. 29655-29699/Judl./DWK/2016

Dated 23/12/16

Copy forwarded for information to:-

1. All the Judicial Officers (S-W) District Courts, Dwarka Courts.
2. Website committee, Tis Hazari, Delhi (through Nodal Officer, Dwarka Courts) with request to upload the same.
3. Guard File.

Brijesh Sethi
23/12/2016

District & Sessions Judge (S-W)